

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.05/BB/2 018	-	Admission	Section 9 of IB	Bhansali Chemicals (Madras) Ltd Vs Bongeri Crop Science Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Matter is listed today for admission. No representation for Petitioner Company. Last time also matter was listed and there was no representation for Petitioner Company. For the last two adjournments there is no representation for Petitioner. Objections raised by the registry have not ^{been} complied. Registry is directed to address a letter informing the Operational Creditor that, matter is listed for compliance of objections, if they not complied the objections in the next date of hearing orders will be passed as per law. List it on 19/01/2018.


Member (T)


Member (J)